श्री अमलजीत जी
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10.2.26

Declaration of Assets and Liabilities

Year 2026

I, MANISH KUMAR, son/daughter/wife of RAVINDRA KUMAR aged 37 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as ASSISTANT SUB MARSHAL give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	5,000	DHRUV NIL		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000	10,000	NIL		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC RS-4974 HLY	LIC RS-5200 HLY		
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER-1	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	GOLD-25 GM	GOLD-50GM SILVER-250	NIL		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	11 DHUR	NIL		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(v)	Others (such as interest in property)	NIL	NIL	NIL		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI-BVM	9,00,000(Approx)
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-DLSPK5417F NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110024647931

Gender :- M (M/F)

Date of Birth :- 1 5 1 2 1 9 8 9 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- ASST SUB MARSHAL, BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- GAYA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....

Name of Employee: MANISH KUMAR

Place: PATNA

Designation: ASSISTANT SUB MARSHAL

Date: 10/02/2026

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: **Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**